

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:31
ANSWERED ON:24.02.2000
STORAGE OF FOODGRAINS BY PRIVATE PARTIES
SUKDEO PASWAN;SUSHIL KUMAR INDORA;VUKKALA RAJESWARAMMA

Will the Minister of CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Government proposed to invite parties for grain storage jobs to streamline the targeted Public Distribution System; (
- (b) if so, the details thereof and the amount of expenditure being incurred for storage of foodgrains per kg. by the government and the amount per kg. demanded by the private parties; and (
- (c) the other steps proposed to eliminate wastage and decay of grains stored in FCI godowns?

Answer

MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION

(SHRI SRIRAM CHAUHAN)

(a) & (b) : The Government is in the process of formulating a National Policy on Handling, Storage and Transportation of Foodgrains wherein private sector participation would be sought and encouraged for development of infrastructure for integrated bulk handling, storage and transportation of foodgrains in the country.

The Food Corporation of India (FCI) at present pays Rs. 2.10 pebag (95 Kg) of foodgrain per month as storage charges to the Central Warehousing Corporation for storage of its foodgrains.

(c) The proposed Integrated Bulk Handling, Storage and Transportation of foodgrains would minimise the losses.